

**GOVERNMENT OF INDIA**  
**MINISTRY OF HOUSING AND URBAN AFFAIRS**  
**LOK SABHA**  
**UNSTARRED QUESTION NO. 28**  
**TO BE ANSWERED ON JANUARY 29, 2026**  
**URBAN DEVELOPMENT PROGRAMMES IN BUDAUN**

**NO. 28. SHRI ADITYA YADAV:**

**Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:**

- (a) whether the Government has assessed the status of urban infrastructure, housing availability, sanitation, drainage and solid waste management in the towns of Budaun district of Uttar Pradesh, particularly the district headquarters;**
- (b) if so, the details thereof along with the steps taken by the Government to improve urban planning, housing for economically weaker sections, civic amenities and the implementation of urban development schemes in the district; and**
- (c) if not, the reasons therefor?**

**ANSWER**

**THE MINISTER OF STATE IN THE**  
**MINISTRY OF HOUSING AND URBAN AFFAIRS**  
**(SHRI TOKHAN SAHU)**

**(a) to (c):** As per the provisions of Article 243W of the Constitution, in conjunction with the Seventh and Twelfth Schedules, matters relating to urban development fall within the purview of States/Urban Local Bodies (ULBs). However, Ministry of Housing and Urban Affairs (MoHUA) provides programmatic support to the States/Union Territories (UTs) in their urban development agenda through its various flagship Missions/Programmes viz. **Atal Mission for Rejuvenation & Urban Transformation 2.0 (AMRUT 2.0)**, **Pradhan Mantri Awas Yojana – Urban 2.0 (PMAY-U 2.0)**, **Swachh Bharat Mission – Urban 2.0 (SBM – U 2.0)**, etc.

Through these Missions/Schemes, the Central Government approves the State Plans and provides the Central Assistance (CA) to the States. The projects are selected, designed, approved and executed by the States/UTs and the cities. The State Governments release funds to the cities/districts. The status of urban infrastructure projects in Budaun is as given below: -

**AMRUT:** Atal Mission for Rejuvenation and Urban Transformation (AMRUT) launched in the year 2015 in selected 500 cities (now 485 cities including 15 merged cities) and towns across the country was focused on development of basic infrastructure in urban areas, in the sectors of water supply, sewerage and septage management, etc. AMRUT 2.0 is launched in the year 2021 in all ULBs/ cities, enabling the cities to become 'self-reliant' and 'water secure'. Providing universal coverage of sewerage and septage management in 500 AMRUT cities is one of the major focus areas of AMRUT 2.0. Under the Mission, States/ UTs are empowered to select, appraise, propose and implement projects.

**Under AMRUT, Budaun city has taken up 06 projects worth ₹17.92 crore. Details of the projects are as below:**

<b>Sl No</b>	<b>Title</b>	<b>Sector</b>	<b>Project Cost (In ₹ Cr.)</b>
<b>1</b>	<b>Development and Beautification of Gandhi Ground Park</b>	<b>Parks</b>	<b>0.43</b>
<b>2</b>	<b>Development of Water Works Compound Park</b>	<b>Parks</b>	<b>0.26</b>
<b>3</b>	<b>Development and Beautification of Ambedkar Park Near Gaddi Chowk</b>	<b>Parks</b>	<b>0.19</b>
<b>4</b>	<b>Development and Beautification of Ambedkar Park Near District Hospital</b>	<b>Parks</b>	<b>0.34</b>
<b>5</b>	<b>Budaun Septage Management</b>	<b>Sewerage and Septage Management</b>	<b>4.8</b>
<b>6</b>	<b>Extension of water supply lines and house connections in Budaun</b>	<b>Water Supply</b>	<b>11.96</b>

**Under AMRUT 2.0 so far, the proposal of the State for 10 projects worth ₹288.3 crore in Budaun district have been approved by MoHUA. Details of the projects are as below:**

<b>SI NO</b>	<b>ULB</b>	<b>Project Type</b>	<b>Project Title</b>	<b>Approved Cost (In ₹ Cr.)</b>
<b>1</b>	<b>ISLAMNAGAR Nagar Panchayat (NP)</b>	<b>Water Supply</b>	<b>Islam Nagar Nagar Panchayat reorganization water supply scheme</b>	<b>46.14</b>
<b>2</b>	<b>UJHANI Nagar Palika Parishad (NPP)</b>	<b>Water Body Rejuvenation</b>	<b>Sarovar</b>	<b>2.25</b>
<b>3</b>	<b>UJHANI (NPP)</b>	<b>Water Supply</b>	<b>Ujhani Nagar Palika Parishad reorganization Water Supply Scheme (under amrut 2.0)</b>	<b>53.5</b>
<b>4</b>	<b>BISAULI (NPP)</b>	<b>Water Body Rejuvenation</b>	<b>Amrit Sarovar NPP Bisauli</b>	<b>0.8</b>

5	<b>DATAGANJ (NPP)</b>	<b>Water Body Rejuvenation</b>	<b>Amrit Sarowar</b>	<b>2.25</b>
6	<b>BUDAUN (NPP)</b>	<b>Water Supply</b>	<b>24x7 Water Supply Scheme For Nekpur Ward 03 of Budaun</b>	<b>15</b>
7	<b>DATAGANJ (NPP)</b>	<b>Water Supply</b>	<b>NPP Dataganj reorganisation water supply scheme</b>	<b>30.65</b>
8	<b>BUDAUN (NPP)</b>	<b>Water Supply</b>	<b>Budaun reorganization water supply scheme. (under Amrut 2.0)</b>	<b>74.71</b>
9	<b>KACHHLA (NP)</b>	<b>Water Supply</b>	<b>Kachhla Nagar Panchayat reorganization Water Supply Scheme (under amrut 2.0)</b>	<b>8</b>
10	<b>SAHASWAN (NPP)</b>	<b>Water Supply</b>	<b>Sahaswan Nagar Palika parishad reorganization water supply Scheme</b>	<b>55</b>

**PMAY-U: The Physical and Financial progress in Budaun District of Uttar Pradesh under PMAY-U and PMAY-U 2.0 are as follows:**

<b>S. No.</b>	<b>Particulars</b>	<b>Budaun District</b>
1	<b>Houses Sanctioned (Nos)</b>	<b>25,300</b>
2	<b>Houses Grounded for Construction (Nos)</b>	<b>18,039</b>
3	<b>Constructions of Houses Completed/ Delivered (Nos)</b>	<b>17,816</b>
4	<b>Central Assistance Sanctioned (₹ in crore)</b>	<b>380.83</b>
5	<b>Central Assistance Released (₹ in crore)</b>	<b>297.14</b>

**SBM-U: This Mission is being implemented in all the urban areas of the country through ULBs to strengthen the urban infrastructure by creation of Individual House Hold Latrines (IHHL)/Community/ Public Toilets (CT/PT)/ Urinals/Aspirational Toilets and construction of waste processing facilities for management of Municipal Solid Waste in cities. For cities having population less than 1 lakh, waste water treatment facilities are also covered under Used Water Management (UWM) component of SBM-U 2.0. Further, under SBM-U Central Share of funds is released to the States/UTs**

**on the basis of demand made by States/UTs in the form of complete proposals duly approved by State Level Technical Committee (SLTC) which are further transmitted to ULBs by the concerned State/UT Govt. Hence district/ULB-wise details of funds under SBM-U are not available. Mission allocation of ₹4,073.8 crores is earmarked for the state of Uttar Pradesh under SBM-U 2.0, out of which action plan having Central Share (CS) of ₹ 3,523.42 crores have so far been approved.**

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